

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Presently there is a trend towards Electronic Typewriters which is a technological improvement over the manual/electric typewriters. There is therefore a shift in the demand pattern from manual/electric type-writers to electronic type-writers. On request from existing manufac-

turers of typewriters, Government have allowed them to manufacture electronic typewriters within their existing licenced capacity of manual typewriters. Besides, new schemes have also been approved for the manufacture of electronic typewriters. For the present, as sufficient capacity exists/has been approved for the manufacture of all types of typewriters in the country, fresh cases of additional capacity are not being considered favourably.

(d) The relative prices are as under :

(i) Manual typewriters	Rs. 5,000/- (approx.)
(ii) Electric typewriters	Rs. 20,000/- (approx.)
(iii) Electronic typewriters	Prices vary from model to model depending on extent of memory, additional characteristics, sophistication, etc. of each model. The price of basic model is, however, Rs. 20,000/- to Rs. 25,000/-.

Lohia Cashing on Foreign Trade Mark

6498. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Lohia Machines Ltd. is charging Rs. 3,000/- more for its 100 cc Scooters than Bajaj Scooter of 150 cc;

(b) if so, whether it is trying to cash in one of the foreign trade mark;

(c) whether the price should not be lower because of the latest technology being used and the smaller engine being supplied; and

(d) how has this collaboration helped the consumer and/or the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) No, Sir.

(c) The company has advised that price of its scooter is higher on account of provision of some extra features such as direc-

tional indicators, electronic ignition etc. and use of certain imported components whose cost has gone up due to fluctuation in currency rates.

(d) Besides augmenting availability of fuel efficient two-wheelers in the market, the collaboration has stimulated upgradation of designs by the existing manufacturers of two-wheelers.

Procurement of Uniform Materials by Oil and Natural Gas Commission Dehradun

6499. DR. C.S. VERMA :

SHRI M. V. CHANDRA-SHEKHARA MURTHY :

SHRI V. SRINIVASA PRASAD :

Will the Minister of PETROLEUM be pleased to state :

(a) whether the Oil and Natural Gas Commission, Dehradun has finally decided to procure certain uniform materials for its unionised workers/staff;

(b) whether tenders have since been invited for procurement of the same;

(c) if so, the details thereof;

(d) whether the Oil and Natural Gas Commission before inviting tenders for supply of same, was reluctant to procure the materials from Public Sector Undertakings which are manufacturing same materials when Government organisations are buying from those units/undertakings on 'single tender basis'; and

(e) the details thereof and reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The tenders have been invited on all India basis through press advertisements to give opportunity to all eligible parties to quote the rates for various items of uniform.

(d) and (e). As per the Commission's stores procedure, procurement of commonly available items of high value on single tender basis, even from Public Sector Undertakings, is not made. Hence, it was decided to issue open tenders to procure these items on most competitive rates giving opportunity to all.

In response to the tender, the offers if any, received from Public Sector Undertakings will be considered on preferential basis as per existing orders.

Losses in IDPL for Inventory of a Veterinary Products

6500. SHRI ASLAM SHER KHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Indian Drugs and Pharmaceuticals Ltd. (IDPL) has an accumulative inventory of a veterinary product worth Rupees three crores and that this product was got manufactured on loan licence from outside parties;

(b) if so, the name of the product and the name of the unit from where it was got manufactured;

(c) the loss suffered by IDPL on this product;

(d) whether the orders for getting manufactured such products were given by IDPL with the knowledge of Government Directors;

(e) the total quantity got manufactured alongwith its cost and how much has been sold alongwith its value realisation and the present stock position and its value and since when the stocks are lying unsold;

(f) whether any steps have been taken to investigate the matter and fix responsibility; and

(g) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). The Indian Drugs and Pharmaceuticals Limited (IDPL) have an inventory of a veterinary formulation, Tribexin worth Rs. 1.35 crores. The bulk drug was procured from M/s. Gharda Chemicals Limited. The formulation was got manufactured by IDPL on loan licence from M/s. Intrac Pharmaceuticals Limited, Madras.

(c) and (e). A total quantity of 11.57 lakh vials of Tribexin was got manufactured by the company at a cost of Rs. 11.17 per vial. The stocks of these vials were made available to IDPL from May to August, 1983.

The scales so far were as under :

Year	Quantity Vials/Lakhs	Value (Rs. in Lakhs)
1983-84	1.96	34.94
1984-85	2.05	34.23

The present stock of these vials with IDPL is 7.5 lakhs valued at Rs. 1.35 crores at selling price and Rs. 81 lakhs at cost price. The product has no shelf life and till the stocks are disposed of it is difficult to say that there is a loss.

(d) The decision to manufacture the product on loan licence was taken by the